

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/32(CHE)/2024**

**PETITION NUMBER : CP(IBC)/170/2023**

**NAME OF THE APPLICANT : Disha Infraspaces Solutions Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Nothern Arc Capital Ltd**

**UNDER SECTION : Sec 65 of IBC, 2016**

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**ORDER**

**CP(IBC)/170/2023**

Ld. Counsel Mr. Sasank Iyer for the Petitioner. Ld. PCS Mr. K. Gaurav Kumar for the Respondent

The Petitioner has not filed any rejoinder in spite of several opportunities being given including one given on 05.01.2024. Even after lapse of 5 months rejoinder has not been filed. Therefore right to file rejoinder is closed.

Pleadings are complete.

List the matter for **final hearing on 08.08.2024**.

**IA(IBC)/32(CHE)/2024**

Ld. PCS Mr. K. Gaurav Kumar for the Applicant. Ld. Counsel Mr. Sasank Iyer for the Respondent.

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In respect of IA(IBC)/32(CHE)/2024 Counsel for the Respondent stated that reply has not been filed due to technical difficulties. 3 days time given to file reply.

Registry is directed to accept the reply.

List the matter for **final hearing on 08.08.2024.**

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk